

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1796
ANSWERED ON:16.07.2009
SETTING UP OF PCPIR
Rao Shri Kavuri Samba Siva

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) Whether the Government proposes to set up Petroleum, Chemical and Petrochemical Investment Regions (PCPIR) in the country;
- (b) If so, the locations identified for the purpose alongwith the progress made in this regard so far, State-wise;
- (c) Whether the Government proposes to develop the industrial clusters at international standards to ensure manufacturing of quality products, increase in exports and generation of employment especially for the local people; and
- (d) If so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (SHRI SRIKANT KUMAR JENA)

(a) and (c): Government of India's Petroleum, Chemical and Petrochemical Investment Regions (PCPIR) policy of 2007 seeks to promote investment in the chemical and petrochemical sectors and make the country an important hub for both domestic and international markets. As per the policy, the PCPIRs would reap the benefits of co-siting, networking and greater efficiency through the use of high-class common infrastructure and support services, leading to creation of more business opportunities, boosting manufacturing, augmenting exports and generating employment.

As per the policy, the State Government would identify a suitable site, prepare the proposal and seek approval from the Government of India. Government of India (GOI) will, after due consideration, approve expeditiously such proposals as are found feasible and also ensure the availability of external physical infrastructure linkages to the PCPIR including Rail, Road, (National Highways), Ports, Airports, and telecom, in a time bound manner through Public Private Partnerships to the extent possible.

(b) and (d): Proposals from the Governments of Andhra Pradesh, Gujarat and West Bengal to set up PCPIRs were considered and approved by the GOI on 23 February 2009.

The details of the approved PCPIRs for the three States are as follows:

State	District Area (Sq.kms)	Cost of Infrast tructure investment (Rs. Crore)	Expected employment (in Lakhs)	Expected
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Andhra Pradesh and East Godavari districts	Visakhapatnam	603	13964	343,000	11.98
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Gujarat	Bharuch district covering blocks of Vagra and Bharuch	454	7749	50,000	8
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West Haldia in Purba 250.19 18031 93,180 10
Bengal Madinipur
district
including
Nayachar Island

Infrastructure includes roads, rail, air links, ports, power, telecom, water treatment, effluent treatment, green buffers, etc.)

Three more proposals from the States of Karnataka, Orissa and Tamil Nadu were received and examined. However, final proposals in this regard have not been submitted by the State Governments.